Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolve

Name of the corporate debtor: Foremost International Private Limited Date of commencement of CIRP: 10.11.2022 List of Creditors as on: 30-11-2022

| SI. No. | Category of stakeholders | Summary of dai | ms received | Summary of clair | ms admitted | Amount of contingent | Amount of claims rejected | Amount of claims under verification | Annexure | (Amount in Remark, if any |
|------------|---|----------------|---------------|-------------------|-------------|----------------------|---------------------------|-------------------------------------|--------------------|--|
| 1 | | No. of claims | Amount | No. of daims | Amount | claims | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | V.TINCANDIS | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | 2 | |
| 3 | Secured financial creditors ((other than financial creditors belonging to any class of creditors) | 1 | 210,636,895 | 1 | 210,636,895 | | | | 3 | Amount Provisionaly Admitted subject to the verification of the Books of Accounts of CD |
| 4 | Unsecured financial creditors ((other than financial creditors belonging to any class of creditors) | | | | | | | | 4 | |
| 5 | Operational creditors (Workmen) | | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | | | | | | | | 6 | |
| 7 | Operational creditors | 1 | 824,181 | 1 | | | | | | |
| | (Government Dues) | | 624,181 | * | 824,181 | | | | | Amount Provisionaly Admitted subject to the verification of the Books |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 7 | 70,399,357 | 7 | 65,424,404 | | | 4,974,953 | | Amount Provisionaly Admitted subject to the verification of the Books |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | -7 | | | | | | | | of Accounts of CO |
| otal | | 9 | 281,860,433 | 9 | 270 000 400 | | | | | G IGRUIPA-003/ |
| | | | monthson, 200 | all in Palantilla | 276,885,480 | | tuil agricult | 4,974,953 | THE PARTY NAMED IN | (21 IE 3000) |

me of the corporate debtor: Foremost International Private Umited Date of commencement of CIRP: 10.11.2022 List of creditors as on: 30.11.2022 ancial creditors (other than financial creditors belonging to any class of creditors) (Amount in ?)

| SI. No. | Name of creditor | Details of claim received | | | | Details of clain | mount in ?) | Amount of | | | TO STATE OF STREET | Remarks, if any | | |
|------------|---------------------|---------------------------|-------------|--|-----------------------|------------------|-----------------------------------|--|-----------------------------------|---------------------|--------------------|-----------------------------|---------------------------------------|---|
| | | Date of receipt | claimed | The state of the s | Nature of claim | covered by | Amount covered by guarantee | The state of the s | % of voting share in COC | contingent claim | mutual | of claim not admitted | of claim under verificatio n | |
| | l Canara Bank | 24.11.2022 | | | Financial Creditor | 210,636,895 | | | 100% | -NA | NA | | | Amount Provisionally Admmitted subject to verification of Books of Accounts of CD |
| Total | | | 210,636,895 | 210,636,895 | | 210,636,895 | 210.636.895 | | | | | _ | | THE STATE OF CO. |

| Annexure | 7 | | | | | | | | | | | _ | |
|------------|---------------------|---|------------------------------|---------|---------------------------------|--|------------------------------|--|---------------------------|-------------------|---------------------------------------|-----------------------------|--|
| | | | | | Date of | te debtor: Fo commencem of creditors | ent of CIRP: | | ite Limited | | | | |
| List of op | Details of Cla | ers (Government Du | _ | | | | | | | | | | |
| No. | Common Calmant | | Details of claim received | | Details of claim admitted | | | | Amount of contingen | Amount of any | 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 | Amount of claim under | Remarks, if any |
| | Department | Government | Date of receipt | | Amount of claim admitted | Nature of claim | Whether Related Party? | % of voting share in COC, if applicable | | Carlo Carlo Carlo | 100000 | verificatio n | |
| 1 | HVAT/CST and GST | Excise & Taxation Officer-cum- Assessing Authority, Ward 01, Gurugram | 23.11.2022 | 824,181 | 8,24,181 | Unsecured | No | NIL | - | | | | Amount Provisionaly Admitted subject to th verification of the Books of Accounts of CD |
| | Total | | | 824,181 | 8,24,181 | | | | - | - | - (1) | AROS | |

| An | neoure 8 | | | | | | | | | | | | | |
|------|---|-----------------|---------------|--------------------------|--------------------|---|-------------------------------------|------------------------------|-----------------------------------|------------------------|---|-----------------|---|--|
| | | | | Nan | ne of the corp | porate debt e of comme | or: Foremo | st Internati | ional Priva | ate Limite | sd | | | |
| List | of operational cree | ditors (other) | | | | List of cree | ditors as or | 30.11.202 | 22022 | | | | | |
| SI. | of operational creditor | Details of a | han working | n, Employees a | nd Governme | ent Dues) (| Amount in | ?) | - | | _ | | | _ |
| No. | | December on C | wann received | | Det | alls of claim | admitted | | Amoun | Amount | Ia- | | | |
| 1 | Sri Manmaya | Date of receipt | Amount | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarante | Whether Related Party? | % of voting share in COC | t of conting ent | of any mutual dues, that may be set off | of claim not | Amount of cialm under verification | Remarks, if any |
| | Textiles Private Limited | | 14,674,271 | 14,097,764 | Unsecured | | 7) | No | 0 | | - | | | Amount Provisionaly Admitted subject to the verification of the Books |
| 2 | Qube Real Estate | 23.11.2022 | 22,442,398 | 21,872,865 | Unsecured | | | | | | | | 1 | Accounts of CD |
| | Advisory LLP Continental Carriers Private | 22.11.2022 | 486,687 | | Unsecured | | | No | 0 | , | | | 569,533 | Amount Provisionaly Admitted subject to the verification of the Books Accounts of CD |
| 6 | Limited | 24.11.2022 | 134,062 | | Unsecured | | | No | 0 | - | * | | 0 | Amount Provisionaly Admitted subject to the verification of the Booles of Accounts of CD |
| | | 24.11.2022 | 19,357,617 | 17,969,970 | Javenned | 200 | | | o | | | | (| Amount Provisionaly Admitted subject to the verification of the Books of Accounts of CD |
| 9 | UR Embroidery | 24,11,2022 | 3,955,161 | 3,465,956 [| | | | No | 0 | | | | 1,387,647 A | mount Provisionaly Idmitted subject to the erification of the Books of |
| | 'vt Ltd | 4.11.2022 | 9,349,161 | 7,397,100 U | | | | Mo | 0 | | 2 | | 489,205 A | ccounts of CD mount Provisionaly dmitted subject to the erification of the Books of |
| | Total | | 70,399,357 | 65,424,404 | risecured | 8 | - | No | 0 | 27 | - | 1 | 1,952,061 Ar Az | counts of CD mount Provisionaly Imitted subject to the rification of the Books of |

IBB/IIPA-003/ IP-100404/ 2021-2022/